

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA (IBC) 1293/2022 in Company Petition IB/211/2021
U/s 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

Vs

ParvathReddy Prabhakar Reddy & Viceroy Hotels Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. RP, Mr. Krishna Mohan Gollamudi present.

For hearing, matter adjourned to 09.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)